

EXCISE APPEAL BRANCH
WEEKLY DISPATCH STATEMENT
FROM 20/04/2026 TO 30/04/2026

Sr. No.	APPEAL NO.	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS	DATE OF WHICH ORDER DISPATCHED
1	E/51613/2022	FO/A/50752/26	22/04/2026	23/04/2026
2	E/52354/2024	FO/A/50687/26	11/04/2026	23/04/2026
3	E/51197/2025 E/51265/2025 E/51268/2025 E/51366/2025 E/51649/2025 E/51650/2025 E/50988/2025	FO/A/50672-78/26	11/04/2026	23/04/2026
4	E/51607/2022 E/51600/2022	FO/A/50796-97/26	28/04/2026	29/04/2026

AF
12/5/26
Deputy Registrar
Excise Branch- DB

Kind attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: LDC